File No. 02/01/2020-Public (Part-III) Government of India Ministry of Home Affairs (Public Section)

North Block, New Delhi Dated 304 December, 2021

ORDER

Subject: Amendment in the Flag Code of India, 2002- Reg.

The use/display/hoisting of the Indian National Flag is governed by the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002, which are available on this Ministry's website www.mha.gov.in. With the approval of the Competent Authority, paragraph 1.2 of Part-I of the Flag Code of India, 2002 has been amended and it shall be read as under:-

"1.2 The National Flag of India shall be made of hand spun and hand woven or machine made, cotton/polyester/wool/silk khadi bunting".

Vijay Kumar)

Deputy Secretary to the Government of India

Tele No. 2309 3101

To

The Chief Secretaries/Administrators of All State Governments/UT Administrations, Secretaries of all Ministries/Departments of Government of India.

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(Vijay Kumar)

Deputy Secretary to the Government of India

Tele No. 2309 3101